

There are very few bullet marks on the Border Out Posts (BOPs) buildings and Naka points. However, there is no major damage to the BOPs buildings.

(c) The following response measures have been taken by the Government to check such incidents at the borders and to ensure the safety of the civilians at such areas:

- (i) Immediate and effective retaliation by Border Security Force (BSF) Personnel is carried out during instance of unprovoked fire and ceasefire violations along Indo-Pakistan border.
- (ii) Regarding Diplomacy, India has repeatedly emphasised, including at the highest level, the need for Pakistan to uphold the sanctity of the Line of Control (LC) and abide by the ceasefire commitment of 2003 along the International border and LC.
- (iii) Mechanism has been instituted at Border Out Posts (BOPs) and border areas to expeditiously inform the villagers on occurrence of cross-border firing.
- (iv) Proper defence preparedness (including strengthening of Nakas, field fortifications, high mast lights etc.) is ensured on the International border.
- (v) The affected families are temporarily shifted to safer places and accommodated by the administration at various Government buildings and are provided all basic amenities like health care, drinking water, power, temporary toilet, sanitation and security.
- (vi) To check infiltration, the Government of India in tandem with the State Government, have adopted a multi-pronged approach to contain cross border infiltration, which, *inter-alia*, includes strengthening of border management and multi-tiered deployment along the International border/ Line of Control, monitoring of infiltration, routes, construction of border fencing including plugging the gaps through technological solutions, weapons and equipments for Security Forces, improved intelligence and operational coordination.

Mega Leather Clusters under ILDP

6. DR. CHANDAN MITRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the total number of proposals received so far for setting up Mega Leather Clusters (MLCs) under Indian Leather Development Programme (ILDP) alongwith the name of the places;

(b) the reasons for very slow pace of clearance of the proposals received; and

(c) the steps taken by Government to ensure that the appraisal of proposal is done in a time-bound manner so that the MLCs are established without any further delay?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) Under Mega Leather Cluster (MLC) Sub-scheme of Indian Leather Development Programme (ILDIP), seven proposals have been received for setting up Mega Leather Cluster (MLC) during Twelfth Five Year Plan. The details of the proposals are as given below:

Sl.No.	Name of the SPV	Location
1.	Punjab Mega Leather Cluster Ltd.	Jalandhar, Punjab
2.	Krishnapatnam International Leather Complex Private Limited (KPILC)	Andhra Pradesh
3.	Tritech Tannery Cluster Pvt. Ltd.	Kanpur, Unnao, U.P.
4.	Mega Leather Cluster Development (U.P.) Ltd.	Ramaipur, Kanpur, U.P.
5.	Haryana State Industrial Infrastructure Development Corporation Ltd. (HSIIDC)	Rojka Meo (Mewat), Haryana
6.	Bhartiya International SEZ Ltd.	Tada Mandal, Nellore
7.	Leather Cluster Development Ltd. Kanpur	Sandila Industrial Area (Hardoi District), Uttar Pradesh

(b) and (c) The proposals have not been processed due to non-availability of appropriate budget for the purpose and due to non-availability of clear land titles with Special Purpose Vehicles proposed for managing these MLC.

Special schemes for tea gardens of West Bengal

7. SHRI RITABRATA BANERJEE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the Central Government has planned any special schemes for the tea gardens of West Bengal; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) There is no special scheme for the tea gardens of West Bengal. However, the Government of India is implementing 'Tea Development and Promotion Scheme' in the tea growing areas of the country including West Bengal with an outlay of ₹ 1425 crores for the Twelfth Five Year Plan Period (2012-2017) through Tea Board of India. The scheme supports overall improvement in the production, productivity and quality as well as promotion of exports, value addition and market promotion of India Tea.